

**COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE**

(Seventeenth Lok Sabha)

FIFTH REPORT

(Presented on 05.08.2021)

The Chairperson of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Fifth Report.

2. The Committee held a sitting on the 4th August, 2021.
3. The Committee considered applications for leave of absence from Ten members. The details of these applications and recommendations of the Committee are given in the Appendix.

RAVNEET SINGH

Chairperson,
Committee on Absence of Members
from the Sittings of the House

NEW DELHI:

Dated the 4th August, 2021

Sravana 13, 1943 (Saka)

APPENDIX
(*vide* para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Date of application	Period for which leave applied for	Reason for leave	Period for which leave of absence recommended by the Committee
1.	Smt. Sonia Gandhi	10.09.2020 & 28.07.2021	14.09.2020 to 23.09.2020 = 10 days; 29.01.2021 to 13.02.2021 = 16 days; 08.03.2021 to 25.03.2021 = 18 days; & 19.07.2021 to 30.07.2021 = 12 days Total = 56 days	Self-illness	14.09.2020 to 23.09.2020 = 10 days; 29.01.2021 to 13.02.2021 = 16 days; 08.03.2021 to 25.03.2021 = 18 days; & 19.07.2021 to 30.07.2021 = 12 days Total = 56 days
2.	Shri K. Subbarayan	04.07.2021	19.07.2021 to 13.08.2021 = 26 days Total= 26 days	Self-illness	19.07.2021 to 13.08.2021 = 26 days Total= 26 days
3.	Dr. Farooq Abdullah	12.07.2021	19.07.2021 to 13.08.2021 = 26 days Total= 26 days	Self-illness	19.07.2021 to 13.08.2021 = 26 days Total= 26 days
4.	Shri Atul Kumar Singh <i>alias</i> Atul Rai	16.07.2021	19.07.2021 to 13.08.2021 = 26 days Total= 26 days	Detention in Jail	19.07.2021 to 13.08.2021 = 26 days Total= 26 days[#]
5.	Shri Sanjay Shamrao Dhotre	19.07.2021	19.07.2021 to 13.08.2021 = 26 days Total= 26 days	Self-illness	19.07.2021 to 13.08.2021 = 26 days Total= 26 days^{\$}
6.	Dr. Ramesh Pokhriyal Nishank	19.07.2021	19.07.2021 to 13.08.2021 = 26 days Total= 26 days	Self-illness	19.07.2021 to 13.08.2021 = 26 days Total= 26 days
7.	Shri Sisir Kumar Adhikari	22.07.2021	19.07.2021 to 13.08.2021 = 26 days Total= 26 days	Self-illness	19.07.2021 to 13.08.2021 = 26 days Total= 26 days^{##}
8.	Shri Rajbahadur Singh	22.07.2021	19.07.2021 to 13.08.2021 = 26 days Total= 26 days	Self-illness	19.07.2021 to 13.08.2021 = 26 days Total= 26 days

9.	Smt. Kirron Kher	28.07.2021	20.03.2020 to 23.03.2020 = 04 days; 14.09.2020 to 23.09.2020 = 10 days; 29.01.2021 to 13.02.2021 = 16 days; 08.03.2021 to 25.03.2021 = 18 days; & 19.07.2021 to 13.08.2021 = 26 days Total = 74 days	Self-illness	20.03.2020 to 23.03.2020 = 04 days; 14.09.2020 to 23.09.2020 = 10 days; 29.01.2021 to 13.02.2021 = 16 days; 08.03.2021 to 25.03.2021 = 18 days; & 19.07.2021 to 29.07.2021 = 11 days Total = 59 days Period for which leave may be recommended= 59 days*
10.	Shri Choudhry Mohan Jatua	30.07.2021	14.09.2020 to 23.09.2020 = 10 days; 29.01.2021 to 13.02.2021 = 16 days; 08.03.2021 to 25.03.2021 = 18 days; & 19.07.2021 to 13.08.2021 = 26 days Total = 70 days	Self-illness	14.09.2020 to 23.09.2020 = 10 days; 29.01.2021 to 13.02.2021 = 16 days; 08.03.2021 to 25.03.2021 = 18 days; & 19.07.2021 to 02.08.2021 = 15 days Total = 59 days Period for which leave may be recommended= 59 days**

Member was earlier granted leave by the House on 12.02.2021 for 58 days from 14.09.2020 to 23.09.2020; 29.01.2021 to 13.02.2021 and 08.03.2021 to 08.04.2021 on the recommendations made by the Committee in its Third Report.

\$ Member was earlier granted leave by the House on 12.02.2021 for 16 days from 29.01.2021 to 13.02.2021 and on 25.03.2021 for 28 days from 08.03.2021 to 04.04.2021 on the recommendations made by the Committee in its Third and Fourth Reports respectively.

Member was earlier granted leave by the House on 25.03.2021 for 48 days from 29.01.2021 to 13.02.2021 and 08.03.2021 to 08.04.2021 on the recommendations made by the Committee in its Fourth Report.

* Since, the Committee does not recommend leave for more than 59 days, the member may be granted leave for 59 days in the first instance. She may be requested to apply afresh for the remaining period of 15 days.

** Since, the Committee does not recommend leave for more than 59 days, the member may be granted leave for 59 days in the first instance. He may be requested to apply afresh for the remaining period of 11 days.